persistent rumour all over the country, would the Home Minister take a bold decision in either sending the Governor to any other State or ousting him from West Bengal in order to bring about peace and tranquillity for the much-suffered people of West Bengal?

SHRI Y. B CHAVAN: Government have no proposal of transferring the Governor and the Government never works on the basis of rumours.

SHRI B. K KAUL : I would like to know from the hon. Home Minister if he is aware of the...

MR. CHAIRMAN: We have taken 18 minutes.

SHRI B. K. KAUL : . . . resolution of the Congress Legislature Party (Right) of West Bengal that the Governor, being a partyman, should be recalled and whether it is not a fact that the arms used there in West Bengal are such arms which have been smuggled out from the Ordnance Factory in Kanpur.

SHRI Y. B. CHAVAN: I have read about that, about the Congress Party (R) having passed a Resolution. I hope the hon. Member accepts that Resolution.

SHRI B. K. KAUL : I want to know whether the Government is considering recalling the Governor at the instance of her party's request. Secondly, about the arms which have been smuggled out from Kanpur, are those arms being used by the Naxalites?

(Interruptions)

SHRI Y. B. CHAVAN: Government have no proposal of recalling him.

MR. CHAIRMAN: Mr. Minister, do you want to answer the question about arms? He has mentioned something about them.

SHRI Y. B. CHAVAN: Arms?

MR. CHAIRMAN: Mr. Kaul, what is your question. Kindly repeat please. He did not hear it.

MR. CHAIRMAN: It is his question.

SHRI V. B. RAJU : On a point of order, Sir, it is the proceedings. Sir, every day we do not complete even two or three questions. Why cannot such matters be allowed to be debated after question hour?

MR. CHAIRMAN: I can consider it when there is a notice for this.

SHRI B. K. KAUL : I want to know whether the arms which are being used by Naxalites and other Marxists are those smuggled from the Kanpur Ordnance Factory? Is he aware of it?

SHRI Y. B. CHAVAN: I will have to ascertain facts about it. I cannot say whether they are, or they are not.

*210. [*Transferred to the 12th May*, 1970.]

*211. *The questioner (Shri Loknath Misra was absent for answer* vide *Col.* 34 infra.]

‡भारत में आने के लिये जारी किए गए वीसा

*102. **श्री राम सहाय :** क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) विदेशियों को भारत में आने के लिए जारी किए गए वीसाओं की संख्या के, जो 1968 के वर्ष में 83414 थी, घटकर 1969 के वर्ष में 76899 रह जाने के क्या कारण है ; और

(ख) 1970 के वर्ष में अब तक ऐसे कितने वीसा जारी किए गए हैं ?

†[NUMBER OF VISAS ISSUED FOR ENTERING INDIA

*102. SHRI RAM SAHAI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what are the reasons that the number of visas issued to foreigners entering into India which was 83414 during the year 1968 had come down to 76899 during the year 1969; and

(b) what is the number of such visas issued so far during the year 1970?],

‡Transferred from the 30th April, 1970.

†[ ] English translation.

गृह कार्य मंत्रालय में राज्य मंत्री (श्री विद्या चरण शुक्ल) : (क) इस संख्या में हुई कमी का कारण यह हो सकता है कि 1969 वर्ष के दौरान कुछ ऐसी व्यवस्थाएं लागू की गई जिन के अधीन भारत में 90 दिन तक ठहरने के लिए आने वाले नार्वे, फिनलैंड, स्वीडन, डेनमार्क, जर्मन गणतंत्र के नागरिको के लिए वीसा प्राप्त करना आवश्यक नही था तथा बिना वीसा के आने वाले विदेशी पर्यटकों को भी 21 दिन तक ठहरने की सुविधा प्रदान की जा सकती थी ।

(ख) उपलब्ध सूचना के अनुसार 25 अप्रैल, 1970 तक 14,775 वीसा जारी किए गए ।

†[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) The decrease may be due to the reason that during the course of the year 1969 ce tain arrangements came into force under which nationals of Norway, Finland, Sweden, Denmark and the Federal Republic of Germany coming for stay upto 90 days, were not required to obtain visas. Also foreign tourists coming without visas could be granted facilities for stay upto 21 days.

(b) 14775 upto 25th April 1970, according to the information available.]

श्री राम सहाय : क्या मैं मंत्री महोदय से यह जान सकूंगा कि विशेष रूप से किन विदेशों से पर्यटको के आने में कमी हुई है ?

श्री विद्या चरण शुक्ल : जहां तक माननीय सदस्य का सवाल मै समझ पाया हू, वे यह जानना चाहते है कि किन जगहो से पर्यटक हमारे देश में ज्यादा आए है ।

एक माननीय सदस्य : ज्यादा नही कम आए है ।

श्री विद्या चरण शुक्ल : कम आए है ? मै आंकड़े बता सकता हूं । जिन देशो से हमने समझौता किया है कि वहां जाने के लिए वीजा की आवश्यकता नही है तीन महीने के लिए, वहा से और दुनिया भर के सब देशों से सिवाय चीन, पुर्तगाल और साउथ अफ्रीका के, इस, तरह के कुछ देशों को हमने छोड़ दिया है, बाकी सब देशों के जो नागरिक है उन को इस बात की सुविधाएं दी है कि बिना वीजा के वे 21 दिन के लिए भारतवर्ष में आ सकते है । जो आंकडे है वे मै बताता हूं । इसमें अमरीकन्स जो है वे 1968 मे 21556 आए थे और 1969 मे 25723 आए । इस में से बहुत से ऐसे हो सकते है जो 21 दिन से कम के लिए आए हों और उन को वीजा लेने की आवश्यकता न पड़ी हो । इसी तरह से डेनमार्क के लोग 1968 में 1195 आए थे और 1969 में 961 आए । इन के साथ भी वही सुविधाएं लागू की गई है कि वे तीन महीने के लिए बिना वीजा के आ सकते है । इस तरह से ऐसे बहुत से देश है जिन से हमने ऐसा एग्रीमेंट किया है, ऐसा समझौता किया है कि तीन महीने के लिए वे आ सकते है या 21 दिन से कम के लिए बिना वीजा आ सकते है । इसलिए वीजा की सख्या के आधार पर हम यह निर्धारित नही कर सकते कि इतने ही पर्यटक हमारे यहा आए । हमारे यहां आनेवाले पर्यटको की संख्या मे कमी हुई है, जहां तक इस का सवाल है, हमारे जो टूरिस्ट डिपार्टमेंट ने आकडे इकट्ठा किये है उन से पता लगता है कि हमारे यहां आनेवाले टूरिस्ट्स की सख्या निरन्तर बढ़ रही है ।

श्री राम सहाय : क्या मंत्री महोदय यह बताएंगे कि अमेरिका, फ्रान्स, जरमनी, इगलेड और रूस आदि देशो से आनेवाले लोगो मे कोई भेद है या सब के लिए एक ही शर्त लगी हुई है ?

श्री विद्या चरण शुक्ल : मैंने जैसा बताया जिन जिन देशो से हमारा समझौता हुआ है वे हमारे यहां से जानेवाले भारतीय नागरिको को तीन महीने के लिए वीजा नही देते है और उसी तरह से हमने उन देशों के नागरिको को भी यह सुविधा दी है कि उनके नागरिक जो

†[ ] English translation.

भारत में आते हैं, उनको तीन महीने के लिए वीजा नहीं देते हैं । इस तरह के जो देश हैं वे हैं नार्वे, फिनलैंड, स्वीडन, डेनमार्क और वेस्ट जर्मनी आदि और इस तरह की सुविधा पहले से जो कामनवैल्थ के देश हैं, उनको दी हुई है । इस तरह की सुविधा के लिए कुछ देशों से हमारी समझौते की वार्ता चल रही है और मुझे उम्मीद है कि कुछ देशों से समझौता हो जाएगा ।

SHRI A. G. KULKARNI: May I know, Sir, for granting the visa whether Government has received complaints that Father Ferrer who was notorious for anti-national activities has recently married and it is reported that because of his marriage, the character of his activities has changed? He has gone into a romantic way. May I know whether the Government think of cancelling the visa granted to Father Ferrer and Mrs. Ferrer?

SHRI VIDYA CHARAN SHUKLA : The visas are granted for a year or so. Then they are granted for certain purposes, just because Father Ferrer has married, the purpose of his visit has not ended, because he did not come for marriage. The purpose has not changed. Therefore, the question of cancelling his visa does not arise.

SHRI A. G. KULKARNI : The Minister has not replied properly. He has taken a superfluous view of the purpose. My contention was that Father Ferrer came here for a particular purpose.

Mr. Ferrer who had originally come here as a missionary for doing some uplift work in the village has now married. What I wanted the information about was whether he has broken the religious bond of his mission. Therefore I am asking the Government as he was reported of having some anti-national activities whether the Government will keep a serious watch on his activities now.

SHRI VIDYA CHARAN SHUKLA : Sir Mr. Ferrer had come for a specific purpose of doing some village reconstruction work and village uplift work according to him and he was granted permission in consultation with Andhra Pradesh Government. According to our information he is doing the same thing. His marriage with somebody has not changed the nature of job that he is doing. Therefore this question should really not arise.

श्री जगदीश प्रसाद माथुर : वीजा की संख्या घटने में क्या एक कारण यह है कि वीजा की अवधि समाप्त होने के बाद बहुत से नागरिक इसी देश में रह जाते है और राजस्थान के अन्दर भी पाकिस्तान से आने वाले इस प्रकार के नागरिक हैं, जिनके वीजा की अवधि समाप्त हो गई है लेकिन 10 हजार की संख्या में आज भी वे बने हुएं हैं ।

श्री विद्या चरण शुक्ल : यह जो वीजा का प्रश्न है, अध्यक्ष महोदय, इससे पाकिस्तान के नागरिकों का सम्बन्ध नहीं है; क्योंकि पाकिस्तान के लोगों को जो वीजा दिया जाता है, वह दूसरे ढंग का होता है और पर्यटकों को जो वीजा दिया जाता है, यहां उसके बारे में प्रश्न है । इस तरह के बहुत से दृष्टान्त हैं, जिनमें पाकिस्तान के जो नागरिक हैं, उनको जो वीजा दिया जाता हैं, उससे वे यहां आते हैं पर अवधि के समाप्त होने के बाद वापस नहीं जाते हैं । उनके बारे में जिस तरह की कानूनी कार्यवाही हमारे लिए अपेक्षित है वह हम करते हैं, कहियों को देश के बाहर भेज देते हैं, किन्हीं को गिरफ्तार करके मुकदमा चलाते हैं और जो कुछ भूमिगत हो जाते हैं, उनको निकाल कर कानूनी कार्यवाही की जाती है ।

SHRI P. C. MITRA: May I know whether it is a fact that the Visa Officer in West Bengal has tried to give extension of visa to persons coming from Pakistan and whether any allegation or complaint has reached him that the Officer who was appointed during the United Front Rule in West Bengal is making discrimination against Hindus coming from Pakistan with a visa and they are not given extension whereas the Muslims who come with visa they are given extension?

SHRI VIDYA CHARAN SHUKLA : As far as I remember I have not seen any such complaint.

*212. [*Transferred to the 14th May 1970.*]

*213. [*The Questioner (Shri Suraj Prasad) was absent. For answer,* vide *cols* 34—37 *infra*].